

**National Company Law Tribunal**

**Allahabad Bench**

**C P No. (IB) 223/ALD/2018, CA No.  
204/2018**

**ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 4.09.2018**

**NAME OF THE COMPANY: Standard Chartered Bank V/s M/s JVL Agro Industries Ltd**

**SECTION OF I & B CODE: 7 of IBC**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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**CP No.(IB)223/ALD/2018, CA No.204/2018**

Ms Archi Agarwal, Advocate representing the IRP Mr Avishek Gupta, Ms Gunjan Jadwani along with Sh. Siddhant Kant, Advocates for Committee of Creditors, Sh. Manu Khare, Advocate on behalf of Promoter Director and Sh. Rakesh Kumar, Advocate representing the employees is present in the Court.

IRP has informed that the next COC meeting is sheduled to be held on 6<sup>th</sup> September 2018, in which, the agenda item is regarding the change of Resolution Professional. Given the proposed COC meeting, the case is adjourned to 10<sup>th</sup> September 2018 for further orders.

**Dated: 04.09.2018**

**(SAROJ RAJWARE)  
MEMBER (TECHNICAL)**

**(V.P SINGH)  
MEMBER (JUDICIAL)**

*Typed by:  
Kavya Prakash Srivastava  
(Stenographer)*